

NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/12/2016 AT 10.30 AM


PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCA/12/2016  
NAME OF THE PETITIONER(S) : Roopa G Pai  
NAME OF THE RESPONDENT(S) : Sterlite Industries (I) Ltd & Another  
UNDER SECTION : 634A

S.No. NAME (IN CAPITAL) DESIGNATION  
SIGNATURE

REPRESENTATION BY WHOM

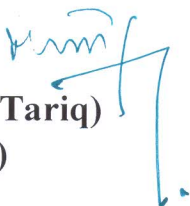
N.V. PRAKASH  
FOR UDAYASHANKAR  
ASSOCIATES.

Counsel for Applicant/Petitioner. 

**ORDER**

Shri N V Prakash, counsel for applicant present and reported ready for arguments. He is directed to supply two sets of the case <sup>file</sup> for the convenience of the Bench. Time extended for final hearing. Put up on 10.01.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)  
Member (Judicial)



(K. Anantha Padmanabha Swamy)  
Member (Judicial)

